

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 76 OF 2018

Dated: 23rd August, 2018

In the matter of:

Open Access Users Association

... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Ors.

... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on **31.08.2018**.

PS/Court Master

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